

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:669  
ANSWERED ON:28.11.2005  
NATIONAL POLICY ON WINE  
Jigajinagi Shri Ramesh Chandappa

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether there is any National Policy on production, manufacturing and consumption of wine
- (b) if so, the details thereof;
- (c) whether the Government proposes to de-link wine from the alcoholic drinks and promote wine as a health-drink in the country;
- (d) if so, the details thereof; and
- (e) if not, the steps being taken by the Government to promote wine sector?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES(SHRI SUBODH KANT SAHA)

(a) to (e): Alcoholic beverages including wine falls within the jurisdiction of States under the Constitution. As such, there is no National Policy on wine. However, keeping in view the aspects of value addition to grapes, potential of higher income to farmers, opportunities for employment generation, possibilities of weaning people away from hard liquor and countering large imports of wine by increased domestic production, Government of India offers financial assistance for development of the wine sector in the country. Moreover, the Joint Working Group consisting of relevant Central Ministries & State Governments, set up by the Government of India, has recommended in its draft report delinking wine & beer from hard liquor for excise policy and taxation purposes.